

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.611/95

Tuesday this the 18th day of July, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

J.Subhadramma,
Retired Group 'D' Sweeper,
Postal Stores Depot, Trivandrum.

...Applicant

(By Advocate Mr.Thomas Mathew)

vs.

1. Superintendent,
Postal Stores Depot,
Trivandrum-695 023.
2. Chief Postmaster General,
Kerala Circle, Trivandrum- 695 033.
3. Director General,
Department of Posts,
New Delhi.
4. Union of India represented by
its Secretary,
Personnel, Public Grievances and Pensions,
New Delhi.Respondents

(By Advocate Mr.M.H.J.David J, ACGSC)

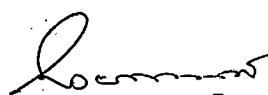
The application having been heard on 18.7.1995, the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Learned counsel for applicant seeks leave to withdraw the application with a view to file an application taking all the relevant grounds. Reserving freedom to do so, leave is granted and the application is dismissed as withdrawn. No costs.

Dated the 18th July, 1995.



S.P.BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN